POSTAL BILL FOR EXPORT OF DUTY FREE GOODS THROUGH FOREIGN POST OFFICE USING E- COMMERCE.

(as per Circular no.36/2016 dated 29.07.2016)

Name and address of Exporter	Postal Bill of Export No. and date :
	IEC No.:
	DDI 1
	RBI code:
Name of Customs Broker with Licence No. (if applicable)	Restrictions under Foreign Trade Policy (if any):
Name of Foreign Post office.	
Name of Foreign Fost office.	
Declaration:	
(i) I/we hereby declare that the content of th respect.	is Postal Shipping Bill is true and correct in every
	ards under Merchandise Exports from India Scheme
Signature of the Exporter / Authorised agent	
Let Export Order:	
Signa	ture of officer of Customs along with stamp and date.

^{*} Details of Parcels overleaf.

PBE No:	dated	filed at FPO	by	((name of exporter)	 (IEC)

Sl. No	Product details		Details of Parcel			E -commerce particulars			Consignee details		Payment details						
	Description of goods	H.S code	Quantity (Number of pieces)	Invoice no	Weight of package	Gross	net	URL (Name) of website	Payment transaction ID	SKU No.	Postal tracking number	Name and Address	Country of destination	F.O.B value	Currency	Exchange rate	Amount in INR
1																	
2																	
3																	
4																	
5																	
6																	
7																	
8																	
9																	
10			1: : : : : : :														

^{*} Please note that a Shipping Bill can have upto ten shipments and each shipment can have only one package.

(Signature o	f the Exp	orter/ Auth	norised a	agent)

(Stamp of Post Office)

Signature of officer of Customs / stamp / date